## Vacant posts of Chief Judges in High Courts

2600. SHRI K. KUNHAMBU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS pleased to state:

- (a) the names of High Courts which do not have Chief Justice at Present:
- (b) how long these posts have been lying vacant;
- (c) the reasons for not filling these posts; and
  - (d) the steps taken to fill them?

THE MINISTER OF LAW, JUS-TICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) to (d). As on date the following High Courts do not have Chief Justice from the dates indicated against each :-

Sr. No. High Court Date of appointment of Acting Chief Justice

23-2-1980 Jammu & Kashmir 1. 2. Gauhati 1-3-1980 9-7-1981 3. Madras 30-1-1981 4. Kerala

The question of appointment of Chief Justice in these High Courts is the attention of the engaging Government.

## Frequent Telephone Disorder in Orissa

2601. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the frequent disorders of telephones in different parts of Orissa:

- (b) if so, what are the main reasons therefor; and
- (c) the efforts made or proposed to be made by Government to eliminate those disorders?

THE MINISTER OF STATE IN . THE MINISTRY OF COMMUNI-CATIONS (SHRI YOGENDRA MAKWANA): (a) The performance indicators for Orissa Circle for the last six months do not show frequent disorders of telephones in different parts of Orissa.

(b) and (c). Do not arise.

## Special Category for New Telephones in Bombay

2602. DR. SUBRAMANIAM SWAMY: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is true that Bombay Telephones has abolished "Social Workers" from the list of persons to be included in the "Special Category" for New Telephones;
- (b) if so, whether it is true that it has been replaced by "Eminent Publicmen":
- (c) if so, whether Government are aware that this definition is vague; and
- (d) if so, what are the exact requirements of "Eminent Publicmen" and conditions for inclusion "Special Category"?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNI-CATIONS (SHRI YOGENDRA MAKWANA): (a) and (b). Instead of 'Social Workers', the category of 'Eminent Publicmen' has brought under the 'Special Category' not only in Bombay Telephones but for all the telephone systems in the country.